

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

OA-2766/99
MA-2795/99

16

New Delhi this the 7th day of July, 2000.

Hon'ble Dr. A. Vedavalli, Member(J)

1. Chaman S/o Sh. Ram Pal,
R/o MES Qtr. T-28/8,
Transit Camp,
Red Fort,
Delhi-6.
2. Sanjay S/o Sh. Hukum Singh,
R/o MES Workshop, T-20,
Red Fort, Delhi-6.
3. Jai Bhagwan S/o Sh. Banwari Surgi,
R/o 9F 3/2, Salim Gate,
Red Fort, Delhi-6.
4. Jagdish S/o Sh. Gurdyal Singh,
R/o MES Qtr.,
Transit Camp, Red Fort,
Delhi-6.
5. Satpal S/o Sh. Sohan Lal,
R/o MES Qtr.,
Transit Camp,
Red Fort,
Delhi-6.
6. Parshotam Singh
S/o Sh. Rajendra Prasad,
R/o Block No. 5A/5,
H.No.5A/4 B.1. Line,
Delhi-6. Applicants

(through Sh. U. Srivastava, Advocate)

Versus

1. Union of India through
the Secretary,
Min. of Defence,
Govt. of India,
South Block,
New Delhi.
2. The Engineer in Chief Branch(E-2 Cord)
Army Headquarters, Kashmir House,
Rajaji Marg,
New Delhi.
3. The HQ Chief Engineer R&D Delhi,
Probya Road, Near DIFR,
Delhi-54.

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4. The Chief Engineer,
Delhi Zone, MES HQRs.,
Delhi Cantt-10. Respondents
(through Sh. A.K. Bhardwaj, Advocate)

ORDER(ORAL)
Hon'ble Dr. A. Vedavalli, Member(J)

Learned counsel for applicants has filed a copy of the letter No. 11554/0A 285/2000/FC/27/LC dated 29.06.2000 issued by the respondents and the same is taken on record. In view of this letter, he seeks permission to withdraw the O.A. Permission granted. Accordingly, the O.A. as well as MA-2795/99 are dismissed as withdrawn.

A.Vedavalli

(Dr. A. Vedavalli)
Member(J)

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